

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

24. **IA-911 & 1889/2024 in C.P.(IB)/1389(MB)/2020**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **06.05.2024**

NAME OF THE PARTIES: Tejendrakumar Patel  
Vs  
Vikas Procon Private Limited

SECTION: 9, 60(5), 12(2) OF INSOLVENCY AND BANKRUPTCY CODE, 2016. Rule 11 of NCLT, 2016

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**ORDER**

1. Mr. Akshay Petkar i/b Mr. Pratik Pandey, Ld. Counsel for the Applicant in IA-911 & 1889/2024 present.
2. At the request of the Counsel for the Applicant, list this matter on **10.06.2024**.

Sd/-  
**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)